

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OT/TA/MP, No. 19 / 1993

Hajra Zaib

Versus

UOS

Date of Order

Orders

This is an M.P. no 19/93

[In O.A. No. 218/88 - Next date 17/3/93

for interim relief till the decision of the O.A. On scrutiny it has been found in order.

SO (T) 21/3/93

20/11

13/11

Dated noted
Hajra

8192

Applicant present in person

Register & put up in Court for admission on 13.1.93 along with 218/88

REGISTRAR
C.A.T. JAIPUR

13/11/93

Mr. Mahendra Shek - Counsel for Petitioner.
Mr. U.P. Sharma - Counsel for Respondent.

The M.P. for interim relief has not been proved by the counsel for the petitioner. As such the petition stands disposed of accordingly.

Mr. B. B. Mahajan
(B. B. Mahajan)

(D. P. Mehta)
Vice-Chairman

Copy of order sent to the app. Rajib on vide 726 date 29-1-93 (D.P. Mehta)

29/1/93